

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 389 of 2018

IN THE MATTER OF:

**Anil Kohli,
R.P. for Dunar Foods Ltd.**

....Appellant

Vs.

Directorate of Enforcement

....Respondent

Present:

**For Appellant: Mr. Abhishek Anand and Mr. Mohak Sharma,
Advocates**

For Respondent:

ORDER

19.03.2020: At request of both sides, the matter is adjourned to **09th**
April, 2020 under the caption 'For Hearing'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn